

(d) the details of the excise duty dues from these cigarette manufacturers, company-wise;

(e) the steps taken to recover all the dues of excise duty within the financial year itself;

(f) whether the Government have received any representation regarding closure of these companies; and

(g) if so, the details thereof and reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY): (a) to (g). The required information is being collected and will be placed before the House.

Payment of Remunerations to D.O.S. of L.I.C./ G.I.C.

2829. SHRI SOBHANADREESWARA RAO VADDE:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to extend the policy of linking remuneration to the productivity of the employees working in the Central and Public Sector undertakings like G.I.C and L.I.C as is being done in the case of the central Government Employees;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY): (a) to (c). No, sir. There is no proposal to link up remuneration to the productivity of the employees of GIC and LIC.

However, for Development Officers of GIC and LIC there is a scheme which provides for payment of incentives which are linked to business performance, profitability and cost. Further, ad-hoc bonus is given to employees having total emoluments upto Rs.2500/ on the same pattern as it is given to Central Government employees.

Export Insurance Scheme

2830. SHRI PARAS RAM BHARDWAJ :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have formulated an export insurance scheme for exporters;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P.CHIDAMBARAM) : (a) to (c). The Export Credit Guarantee Corporation of India Limited (ECGC) is operating various schemes to provide export credit insurance and guarantee facilities to Indian

exporters and commercial banks. A proposal to create a separate National Export Insurance Account to cover risks associated with exports to countries having political/liquidity problems had been considered but has not been pursued on account of risks in terms of adverse budgetary implications.

Devaluation of Rupee

2831. SHRI C. SREENIVASSAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to go in for devalue of rupee shortly; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY): (a) No, Sir. The exchange rate of the rupee is market determined.

(c) Question does not arise.

Cancellation of Flights

2832. SHRI KODIKUNNIL SURESH:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Air India faced shortage of passengers in its international flights from Trivandrum International Airport;

(b) if so, the reasons therefor;

(c) the total number of shortage of passengers Air India faced in its flights during the last three year;

(d) whether Air India cancelled any flights from Trivandrum due to the shortage of passengers; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c): While passenger load factor in Air India's flights from Trivandrum has fallen to some extent after 1992-93, there is no shortage of passengers.

(d) and (e). Air India cancelled a flight on the route Bombay-Trivandrum-Abu Dhabi-Bombay, due to poor loads on 7.1.95.

Direct Flight from Ahmedabad to Nairobi

2833. SHRI CHANDRESH PATEL:

SHRI KASHI RAM RANA:

SHRI SHIVLAL NAGJIBHAI VEKARIA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Union Government have received some proposals from Gujarat Government and others to